

ITEM NO.36

COURT NO.3

SECTION II

S U P R E M E      C O U R T   O F   I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).5900/2012

(From the judgement and order dated 22/05/2012 in CRLA  
No.3000/2003, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

VINAY KUMAR JAIN

Petitioner(s)

VERSUS

KAILASH SAHKARI AVAS SAMITI LTD.&amp; ANR

Respondent(s)

(With appln(s) for stay, permission to file additional documents  
and office report)

WITH SLP(Cr1) NO. 6271 of 2012  
(With appln(s) for stay and office report)

SLP(Cr1) NO. 7059 of 2012  
(With appln.(s) for stay and office report)

SLP(Cr1) NO. 407 of 2013  
(With appln.(s) for c/delay in filing SLP, exemption from filing  
O.T., stay, impleadment and office report)

Date: 02/05/2014      These Petitions were called on for hearing  
today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)      Mr.    Shekhar Naphade, Sr. Adv.  
                                 Mr.    E.C. Agrawala, Adv.  
                                 Mr.    Ajai Tandon, Adv.  
                                 Mr.    Yash Tandon, Adv.

Ms. Purnima Bhat, Adv.

For Respondent(s)      Mr.    Shakil Ahmed Syed, Adv.  
                                 Mr.    Parvez Debas, Adv.  
                                 Mr.    Milan Laskar, Adv.  
                                 Mr.    Mir Imtiyaz, Adv.

Ms. Anu Gupta, Adv.

Mr. Ratnakar Das, Sr. Adv.  
Mr. Shantanu Krishna, Adv.  
Mr. Adarsh Upadhyay, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. E.C. Agrawala, learned counsel for the  
petitioner in SLP(Cr1)No.6271/2012 prays that respondent  
No.3 being unserved respondent and is a proforma  
respondent, therefore, her name be deleted from the arrays  
of parties.

The name of Respondent No.3 in  
SLP(Cr1)No.6271/2012 is deleted from the arrays of parties  
at the risk of the petitioner.

List all the matters for final hearing on Monday  
the 5th May, 2014 at the bottom of the list.

(O.P. SHARMA)  
COURT MASTER

(M.S. NEGI)  
ASSISTANT REGISTRAR